Regarding the tragic incident of self-immolation and death of a young student in Balasore, Odisha

**SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT):** Thank you, Madam Chairperson, for giving me the opportunity to speak on a very important issue.

I would like to raise an important issue of a tragic and deeply disturbing incident of self-immolation and death of a young student in Balasore, Odisha. She has been facing mental harassment and victimisation, and there is a failure of institutional and administrative mechanisms to respond to her repeated claims. She had escalated to her local MLA, local MP, Chief Minister, Education Minister, and even the Union Education Minister, but it fell into deaf ears. वह बेचारी बार-बार लड़ाई करती रही, लेकिन किसी ने उसकी बात नहीं सुनी । उसने मजबूरन खुद को जलाकर मार दिया. And this is a very, very sad incident. उड़ीसा में ऐसी घटनाएं बार-बार होती चली आ रही हैं । तीन लोगों ने एक माइनर महिला को जला दिया, जिसके बाद वह ऐम्स में भर्ती हो गई । हर दिन रेप और सेक्सुअल हैरेसमेंट के केसेज़ आते रहते हैं ।

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## 14.24 hrs

## (Shri Dilip Saikia in the Chair)

आप देखेंगे कि उड़ीसा में एक साल के अंदर 40,000 से ज्यादा महिलाएं निखोज हैं, 15,000 से ज्यादा महिलाओं के साथ सेक्सुअल हैरेसमेंट के केसेज़ हैं और हर दिन 8 रेप होते हैं । उड़ीसा की लॉ और सिचुएशन पूरी तरह से तहस-नहस हो गई है । बालासोर की इस पर्टिकुलर घटना पर मेरे कुछ सुझाव है । There should be a time-bound supervised investigation. Negligent officials should be suspended. Mandatory campus safety audits should be done. There should be constitution of an ICC; POSH compliance; surveillance; 24x7 confidential digital complaint and tracking platform; rapid harassment response protocol with 72-hours protective mandate; trauma counselling; witness and victim-family protection; and fast-track trial. फ्यूचर में ऐसी घटनाएं न हों, इस पर सरकार को ध्यान देना चाहिए । इसी के साथ मैं अपनी बात समाप्त करता हूं । आपका बहुत-बहुत धन्यवाद ।